

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR		
NATEMS SUGAR PRIVATE LIMITED		
MANUFACTURING UNIT AT KOPPEDU POST, NINDRA MANDAL,		
CHITTOR DISTRICT - 517587, ANDHRA PRADESH.		
(WAS IN THE BUSINESS OF SUGAR MANUFACTURING. FROM FY2021		
THE COMPANY IS NOT IN OPERATION)		
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Natems Sugar Private Limited. PAN NO. AAECN6250G CIN: U15421TG2014PTCO93249
2	Address of the registered office	III Floor, Plot No. 22 Survey No. 90/1, Trendz Eternity, Green Land Colony, Gachibowli, Ranga Reddi, Hyderabad-500032, Telangana.
3	Insolvency Commencement Date of Corporate Debtor	February 10, 2026. Hon'ble NCLT, Hyderabad Bench passed an Order dated 10.02.2026, in CP(IB)/84/7/HDB/2021. IRP received Hon'ble NCLT Order on 12-02-2026
4	URL of website	Not Available
5	Details of place where majority of fixed assets are located.	At Factory Unit. Located at Koppedu Post, Nindra Mandal, Chittor District - 517587, Andhra Pradesh.
6	Installed capacity of main products/ services:	Annual Installed Capacity - FY 2018-19 - 6,86,000 M.Ts. Installed crushing capacity per day - 4,900 TCD. Main product : Sugar
7	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2018-19: Sugar Quantity: 23,040 MT Revenue from Operations: Rs. 92.40 crores
8	Number of employees/ workmen	No information is received from the suspended Management of the Corporate Debtor.
9	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Further Details are available in the Detailed EOI which can be sought by email at Process.natems@gmail.com IBBI Website: https://ibbi.gov.in
10	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	a. Minimum Net worth as on March 31, 2025 - Rs. 7 crores and varies based on the category of Prospective Resolution Applicant. Refundable EMD of Rs.50 Lakh Process.natems@gmail.com
11	Last date for receipt of expression of interest	April 27, 2026
12	Date of issue of provisional list of prospective resolution applicants	May 7, 2026
13	Last date for submission of objections to provisional list	May 12, 2026
14	Date of issue of final list of prospective resolution applicants	May 22, 2026
15	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 26, 2026
16	Last date for submission of resolution plans	June 25, 2026
17	Process email id to submit Expression of Interest	process.natems@gmail.com
CS Dr Ahalada Rao Vummenthala Interim Resolution Professional Insolvency Professional Registration No. (IBBI/PA-002/IP-N00074/2017-2018/10172) AFA Valid Date: 27/11/2025 to 31/12/2026 Flat no 113, Sri Datta Sai Commercial Complex, Opp: Sathagiri Theatre, Pillar number 1096/1097, Beside Metro Station Steps (Axis Bank ATM side) RTC Cross Roads - Musheerabad, Hyderabad, Telangana State - 500020 Dated. April 11, 2026 Place: Hyderabad For Natems Sugar Private Limited (CIRP)		

[illegible]

శనివారం 11 ఏప్రిల్ 2026

ఫోటో జ అసెస్మెంట్ కమిటీ సెక్షన్, పులివెందుల రైల్వే స్టేషన్ పులివెందుల రైల్వే స్టేషన్	
క్ర.సం.	సంబంధిత వివరాలు
1.	కాన్స్ట్రక్షన్ డిజైన్ యొక్క PAN & CIN / LLP నెం.లలో పాటు చేయవలసిందిగా కోరుతున్నాము. M/s. సబ్బర్బన్ పబ్లిక్ వర్క్స్ ప్రైవేట్ లిమిటెడ్ సీన్ నెం.: AAECN250G CIN: U15421TG2014PTCO93249
2.	కాన్స్ట్రక్షన్ డిజైన్ యొక్క పరిమితులు 3వ అంశపు పేజీ నెం. 22, పేజీ నెం. 90/1, ఫ్లో చిత్రం, ఫ్లో చిత్రం కాదు, గెనరేటర్, రూరల్ గ్రామీణ, కలెక్షన్
3.	కాన్స్ట్రక్షన్ డిజైన్ యొక్క పరిమితులు 10 ఫిబ్రవరి, 2025, గెనరేటర్ NCLT, హైదరాబాద్ పిన్: 500004, 10.02.2025 నాడు ఒక ఉత్తర్వులో అందించబడింది. IPR 12.02.2025 NCLT ను ఉత్తర్వు ప్రకటించబడింది.
4.	URL యొక్క వెబ్ సైట్ అందుబాటులో లేదు
5.	స్థిర అక్షరాలు మెటారిట్ ఉన్న స్థలం యొక్క వివరాలు పుల్వేటి రైల్వే స్టేషన్: కాన్స్ట్రక్షన్ ప్లాన్, నిర్మాణ మంజూరు ఉత్తర్వు - 517587, అసెస్మెంట్
6.	ప్రధాన ఉత్తర్వులు/గెనరేటర్ యొక్క ప్లాన్/స్ట్రక్చర్/నెం. పాటు చేయవలసిందిగా కోరుతున్నాము. కాన్స్ట్రక్షన్ పాటు చేయవలసిందిగా కోరుతున్నాము. 2018-19, 6,80,000 మెట్రిక్ టన్నులు, రోజుకు స్థిరమైన క్లింప్ సామగ్రి - 4,900 TCD ప్రధాన ఉత్తర్వు, ప్లాన్
7.	గత అర్బిక్ సంవత్సరంలో విత్తరం/వెంటిల్ డిజైన్ ఉత్తర్వులు/నెం. పాటు చేయవలసిందిగా కోరుతున్నాము. డిజైన్ అందుబాటులో ఉన్న అనిర్వచిత అనిర్వచిత 2018-19 అర్బిక్ సంవత్సరం ప్రధాన ఉత్తర్వు: 23,040 మెట్రిక్ టన్నులు, కాన్స్ట్రక్షన్ అందుబాటులో ఉంది. 92.40 కోట్లు.
8.	ఉత్తర్వులు/కన్స్ట్రక్షన్ యొక్క సంఖ్య కాన్స్ట్రక్షన్ రిజిస్ట్రేషన్ యొక్క పేజీలలో చేయబడిన ఉత్తర్వులు నెం. ఎంబెర్లలో నమోదు అందుబాటులో ఉన్నాయి.
9.	గెనరేటర్ నెం. సంవత్సరంలో అర్బిక్ గెనరేటర్ (నెం. 25/20/1) పాటు చేయవలసిందిగా కోరుతున్నాము. డిజైన్ అందుబాటులో ఉన్నాయి. E/01 అందుబాటులో ఉన్నాయి. డిజైన్ Process.natems@gmail.com
10.	కాన్స్ట్రక్షన్ డిజైన్ 25/20/1) ప్లాన్/స్ట్రక్చర్/నెం. పాటు చేయవలసిందిగా కోరుతున్నాము. డిజైన్ అందుబాటులో ఉన్నాయి. E/01 అందుబాటులో ఉన్నాయి. డిజైన్ Process.natems@gmail.com
11.	అసెస్మెంట్ కమిటీ సీక్రెటరీ అనిర్వచిత 27 ఏప్రిల్, 2026
12.	కాన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్ 07 మే, 2026
13.	కాన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్ 12 మే, 2026
14.	కాన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్ 22 మే, 2026
15.	కాన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్ 26 మే, 2026
16.	కాన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్/కన్స్ట్రక్షన్ డిజైన్ 28 మే, 2026
17.	అసెస్మెంట్ కమిటీ సీక్రెటరీ అనిర్వచిత process.natems@gmail.com